

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 08-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------------------|---|------------------|---|------------------|
| <u>03:00-04:00 PM</u> | | | | |
| 1 | O.S. 96/2017 (EVIDENCE) IA/1/2017 | | Parvathemma W.o Basavaraj and Ors. Vs Parvathemma W.o Late.Narsayya and Ors. | Basavaraj.S. |
| 2 | M.V.C. 443/2017 (EVIDENCE) | | Sadashivappa S/o Virupanna alias Virupanagouda Vs Khaderaya S/o Ramanna | H MEENAPPA RAO |
| 3 | O.S. 109/2017 (EVIDENCE) IA/2/2017 IA/1/2017 | | Manappa S.o Bassayya Malemaligi Vs Chandrappa S.o Mahantappa Donni | V.M.METI |
| 4 | O.S. 31/2018 (EVIDENCE) | | Kamma W/o Rangayya Vs Budemma W/o Yankappa | GURURAJ PATIL |
| 5 | O.S. 78/2018 (EVIDENCE) | | Sharanamma W/o Amateppa Vs Hanumanth aliyas Moshappa S/o Martandappa | B.R.M |
| 6 | Misc 34/2018 (EVIDENCE) IA/1/2018 | | Bheemanna Died by L.Rs Vs Basalingamma W/o Late. Bheemanna. | Basavaraj S |
| 7 | Misc 36/2018 (EVIDENCE) IA/1/2018 | | Bheemanna Died by LRs Vs Basalingamma W/o Late. Bheemanna. | Basavaraj S |
| 8 | O.S. 121/2018 (EVIDENCE) IA/1/2018 | | Hanumanthi W/o Late Bheemaraya Vs Balaraj S/o Venkataraya Eliger | H.L.C |
| 9 | O.S. 53/2019 (EVIDENCE) | | Basavarajappa Halvi Konangi S/o Pampanna Vs Basanagouda S/o Shivapadappa | H.L.C |
| 10 | O.S. 75/2019 (EVIDENCE) IA/1/2019 | | Hanumanthi @ Shivamma W/o Shivappa Vs Lachmawwa W/o Narsayya | Basavaraj .S |
| 11 | O.S. 94/2019 (EVIDENCE) | | Mallanna Sahukar S/o Late.Adeppa @ Adanagouda Sahukar Vs Channamma W/o Late.Adeppa @ Adanagouda Sahukar | Chavan Venkatesh |

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| 12 | O.S. 3/2020 (EVIDENCE) IA/1/2020 | | Saraswatemala W/o Sharanayya Vs Rajashekarayya S/o Late.Pampayya | HANUMANTHRAYA CHINTALAKUNTI |
| 13 | M.C. 1/2020 (EVIDENCE) | | Smt.Aruna @ Laxmidevi W/o Basavaraj Vs Basavaraj S/o Somayya Kavali | AMAREGOUDA T BERIGI |
| 14 | O.S. 15/2020 (EVIDENCE) IA/1/2020 | | Fathima Bee W/o Late.Alli Sab Vs Hainoor Bee W/o Late.Ismail Sab | S.S.PATIL |
| 15 | O.S. 135/2016 (ARGUMENTS) | | Smt. Sabamma Wo Rangappa Do Bhagayya Gujjal Vs Shivappa So Bhagayya Gujjal | RAGAVENDRA KOLKAR |
| 16 | O.S. 112/2018 (ARGUMENTS) | | Hanumantraya S/o Honnaguddeppa Vs Rangappa S/o Honnaguddeppa | BASANAGOUDA DESAI |
| 17 | O.S. 58/2020 (APPEARANCE OF ACCUSED) IA/1/2020 | | Channamma W/o Late.Kareappa Vs Manashamma W/o Late.Dodda Mudukappa | Channabasava |
| 11:00-01:00 PM | | | | |
| AMENDMENT | | | | |
| 18 | O.S. 134/2018 (SUMMONS) IA/1/2018 | | Shivanna S/o Rangayya Kavali Vs Sanna Bheemaraya S/o Yankappa Majgi | HANUMANTHRAYA CHINTALAKUNTI |
| 19 | M.C. 3/2020 (APPEARANCE OF PARTY) | | Anjaneyya S/o Yallanagouda Vs Hanamanthi W/o Anjaneyya | M.M. |
| 20 | O.S. 40/2016 (HEARING) | | Hanumanthamma Vs Booth Balappa Alias Balayya And others | Jayashri |
| 21 | O.S. 188/2016 (HEARING) | | Smt.Sugamma Wo. Shankrayya Swami Vs Veerabhadrayya So. Veerupayya | Mannapuri Basavaraja |
| 22 | O.S. 79/2017 (HEARING) | | Kum.Gouramma D.o Sabanna Vs Sabbanna S.o Balayya Ganadhal | AMAREGOUDA T BERIGI |
| 23 | O.S. 8/2018 (HEARING) IA/1/2018 | | Shekharappa S.o Late.Shivappa Vs Murugeshan s.o Plani Swamy | V.M.METI |

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|----------------|--|-------------------------|--|-----------------------|
| 24 | EX 74/2018 (HEARING) | | Hanumantraya S/o Bheemaraya Kurli Vs The Special Land Acquisition officer | V.M.METI |
| 25 | FDP 14/2019 (HEARING) | | Ningamma W/o Late.Dodda Balayya Bhager Vs Hanumayya S/o Ramayya Bhager | MAHADEVAPPA.N.K. |
| 26 | O.S. 88/2019 (HEARING) IA/1/2019 | | Sabanna S/o Late.Bheemanna Vs Mallamma W/o Late.Hanumantha | Basavaraj.S |
| 27 | O.S. 69/2020 (HEARING) | | Thimmayya S/o Piddayya Nashiger Vs Tayamma W/o Doulathrao | M MOUNESHWARA |
| 28 | L.A.C. 120/2016 (EVIDENCE) | | Laxmidevi Vs The Spl.Land Acquisition Officer, UKP Deodurga | |
| 29 | L.A.C. 127/2016 (EVIDENCE) | | Shrikanth Betageri Vs The Spl.Land Acquisition Officer, UKP Deodurga | |
| 30 | L.A.C. 132/2016 (EVIDENCE) | | Balakrishana Vs The Spl.Land Acquisition Officer, UKP Deodurga | |
| 31 | O.S. 151/2016 (EVIDENCE) | | Thimmappa So Vasudeva Nayak Vs Mareppa So Siddappa Kurabar @ Shahabadiyavru | S.Y.Bukanatti |
| 32 | O.S. 178/2016 (EVIDENCE) | | Venkatareddappa Gouda So Chanabasanagouda Vs Paravathamma Wo Chanabasanagouda | CHANDAYYA PATIL |
| 33 | O.S. 222/2016 (EVIDENCE) IA/1/2016 | | Smt.Ningamma Wo. Late. Muddanna Vs Ramachandra So.Late. Rangamma Benchi | RAGHAVENDRA KOLKAR |
| 34 | O.S. 239/2016 (EVIDENCE) | | Maheboob Bee Wo. Huchappa Vs Khadar Sab S.o Shaik Hussain | A PRAKASH |

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| 35 | O.S. 17/2017 (EVIDENCE) IA/1/2017 | | Khaja Hussain S.o Raje Sahab and Ors. Vs Sufiya Begum W.o. Late. Mahiboob Sab and Ors. | Basavaraj.S. |
| 36 | O.S. 56/2017 (EVIDENCE) IA/1/2017 | | Narasimha S.o Ranganna Eligera Vs Basavarajappa Plice Gouda S.o Shakarappa Gouda | HANUMANTHRAYA CHINTALAKUNTI |
| 37 | FDP 9/2019 (Steps) | | Shivaraja S/o Hampanna Vs Huligemma aliyas Channamma W/o Shankrappa | Sheshidhargouda Kelur |
| 38 | Misc 41/2018 (EVIDENCE) IA/1/2018 | | Smt. Renukamma W/o Gundappa Melkalur Vs Smt. Shivamma W/o Basanna Makashi | RAGHAVENDRA KOLKAR |
| 39 | O.S. 8/2020 (JUDGEMENT) IA/1/2020 | | Hampamma @ Durgamma W/o Tammayya Vs Bassamma D/o Yallappa (W/o Rangappa) | HANUMANTHRAYA CHINTALAKUNTI |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 40 | EX 33/2016 (SUMMONS) | 21-12-2020 | Mudakanna so shivappa Vs Shivappa so Bhimaraya | GOURESH |
| 41 | EX 34/2016 (SUMMONS) | 21-12-2020 | Smt. Lakshamma Wo Late Govindaiah Vs Chandrashekar Gowda So Hanumantha Raju Gowda | T.Seshagiri Rao |
| 42 | EX 40/2016 (SUMMONS) | 21-12-2020 | Sannagoudar Durugamma Vs The Spl Land Acqun. officer | M.H.Patil. |
| 43 | R.A. 83/2016 (SUMMONS) | 21-12-2020 | Hanumanthraya So Yeallappa Gali Vs Mahadevi WoShivaraja | ARAVIND PAIL |
| 44 | O.S. 2/2018 (SUMMONS) | 21-12-2020 | Basamma W.o Anjeneyya Vs Ramesh S.o Hanumayya Mashihal | M MOUNESHWARA |
| 45 | FDP 5/2019 (SUMMONS) | 21-12-2020 | Rangappa S/o Bassappa Vs Adayya S/o Earanna | BASAVARAJ S |

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| 46 | O.S. 33/2019 (SUMMONS) IA/1/2019 | 21-12-2020 | Earamma W/o Honnayya Vs Devekamma W/o Late. Sakreppa | BASAVARAJ S |
| 47 | FDP 11/2019 (SUMMONS) | 21-12-2020 | Smt.Gullamma W.o Late.Bhimappa Vs Smt.Hampamma W.o Late.Shivanappa @ Shivappa | V.M.METI |
| 48 | O.S. 81/2019 (SUMMONS) | 21-12-2020 | Mallamma W/o Channappa Vs Rudrappa S/o Hanumanna | A PRAKASH |
| 49 | FDP 15/2019 (SUMMONS) | 21-12-2020 | Smt.Mallamma W/o Rajshekar Pujari Vs Pamanna S/o ShivappaPujari | RAGHAVENDRA KOLKAR |
| 50 | ECA 1/2018 (NOTICE) | 21-12-2020 | Nagayya Alias Nagalingayya Swamy S.o Sharanayya Swamy Vs Rajkumar S.o Malleshi athod | H.Meenapparao |
| 51 | O.S. 35/2018 (APPEARANCE OF PARTY) | 21-12-2020 | Ramanna S/o Hanumantha Vaddar Vs Smt. Nagamma W/o Budeppa Kurdi | SSP |
| 52 | O.S. 99/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019 | 21-12-2020 | Rangamma D/o Lachmanna Vs Hanumgouda S/o Hanmantha | Mallan Gouda Daulath Gouda Patil |
| 53 | O.S. 7/2020 (APPEARANCE OF PARTY) IA/1/2020 | 21-12-2020 | Channappagouda S/o Rachanagouda Vs Sharanamma W/o Rachanagouda | BASANAGOUDA DESAI |
| 54 | O.S. 17/2020 (APPEARANCE OF PARTY) IA/1/2020 | 21-12-2020 | Tasileema Babu W/o Late.Ajeem Pasha Vs Dawal Sab S/o Mulki Sab | BASANAGOUDA DESAI |
| 55 | O.S. 30/2020 (APPEARANCE OF PARTY) IA/1/2020 | 21-12-2020 | Hiregouder Laxmi Devi W/o Late.Nagangouda Vs Basamma @ Sumangla W/o Ambrappa | A.PRAKASH PATIL |
| 56 | M.C. 5/2020 (APPEARANCE OF PARTY) | 21-12-2020 | Hanamanth S/o Dholath Gondale Vs Smt.Roopa @ Shambai W/o Hanmanth Gondale D/o Mahantesh Parge | Anil Kumar Naik |

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| 57 | O.S. 40/2020 (APPEARANCE OF PARTY) IA/1/2020 | 21-12-2020 | Muniappa S/o Late.Balappa Uppar Vs Hanumantha S/o Sabanna Uppar | RAGHAVENDRA KOLKAR |
| 58 | O.S. 41/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020 | 21-12-2020 | Smt.Budemma W/o Late.Shankrappa Uppar Vs Hanumantha S/o Sabanna Uppar | RAGHAVENDRA KOLKAR |
| 59 | O.S. 54/2020 (APPEARANCE OF PARTY) | 21-12-2020 | Manager Karnataka Gramin Bak Vs Mahesh Patil S/o M.Pampangouda | AMARESH PATIL |
| 60 | O.S. 55/2020 (APPEARANCE OF PARTY) | 21-12-2020 | Manager, Karnataka Gramin Bank Vs Basavaraj Patil S/o Chandrakant Patil | Basavaraj Patil S/o Chandrakant Patil |
| 61 | O.S. 27/2016 (Steps) | 21-12-2020 | Shivappa Vs Hanumayya | |
| 62 | O.S. 45/2016 (Steps) | 21-12-2020 | Pushpa Do Late Buddayya Vs Sabamma Wo Wandalayya | |
| 63 | O.S. 75/2016 (Steps) | 21-12-2020 | Bhukanth So Late Yankappa Vs Hanumantharaya So Basanagouda | B.V.PATIL |
| 64 | FDP 13/2016 (Steps) IA/2/2016 IA/1/2016 | 21-12-2020 | Hanumanthraya S.o Timmappa and Ors. Vs Kumari Laxmi D.o Neelamma and Ors. | HANUMANTHRAYA CHINTALAKUNTI |
| 65 | R.A. 5/2017 (Steps) | 21-12-2020 | Bheemappa S.o Gundappa Vs Gouramma W.o Ayyapa | Venkatesh |
| 66 | O.S. 59/2017 (Steps) IA/1/2017 | 21-12-2020 | Anjinamma D.o Somayya Makasi Vs Hanumayya S.o Somayya Makasi | HANUMANTHRAYA CHINTALAKUNTI |
| 67 | EX 24/2019 (Steps) | 21-12-2020 | Hanumantha S/o Manappa Jalahalli Vs Siddappa S/o Mallayya Harijan | H.L.C |

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|----------------|---|-------------------------|---|-----------------|
| 1 | C.C. 41/2020 (SUMMONS) | | P.S.I Jalahalli Police Station Vs Khaja Hussain S/o Khasim Sab Gachhinamane | |
| 2 | C.C. 117/2019 (APPEARANCE OF ACCUSED) | | Suresh S/o Ramappa Vs Husen Bhas S/o Raja Sab Guntagule | |
| 3 | C.C. 292/2020 (APPEARANCE OF ACCUSED) | | State by Jalahalli Police Station Vs Ranganath S/o Sangappa Mastar | |

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| <u>11:00-01:00 PM</u> | | | | |
| 1 | C.C. 154/2014 (EVIDENCE) | | Deodurg P.S Vs Rasoolsab so Khasim sab | APP Chavan Venkatesh |
| 2 | C.C. 376/2014 (EVIDENCE) | | Deodurg P.S. Vs Pamanna so Shiappa | APP BASAVARAJ S |
| 3 | C.C. 349/2017 (EVIDENCE) | | Hanumantraya Vs Hanumantraya (A1) | APP HANUMANTHRAYA CHINTALAKUNTI |
| 4 | C.C. 350/2017 (EVIDENCE) | | Shivamma Vs Lingappa (A1) | |
| 5 | Crl.Misc. 1163/2020 (NOTICE) | | Sumithra W/o Rajendra Togonal Vs Rajendra S/o Lachmanrao Togonal | Piddayya T Nayak |
| 6 | Crl.Misc. 1740/2020 (NOTICE) | | Shreeveni D/o Devaraja U/g Mother Marilingamma W/o Devaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Piddayya T Nayak |
| 7 | Crl.Misc. 1741/2020 (NOTICE) | | Hanumanthi W/o Anjaneyya Vs The births and Deaths Registrar, Tahasil Office, Devadurga | A.RAVIKUMAR PATIL |
| 8 | Crl.Misc. 1742/2020 (NOTICE) | | Soumyshree D/o Laxmana Vs The births and Deaths Registrar, TMC Office, Devadurga | A.RAVIKUMAR PATIL |
| 9 | Crl.Misc. 1743/2020 (NOTICE) | | Bhagysree D/o Lakshman Vs The births and Deaths Registrar, TMC Office, Devadurga | A.RAVIKUMAR PATIL |
| 10 | Crl.Misc. 1744/2020 (NOTICE) | | Devaraj S/o Mallikarjun U/g father Mallikarjun S/o Bheemappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Shukumuni Reddy |
| 11 | Crl.Misc. 1745/2020 (NOTICE) | | Aishwaraya D/o Shivaraj U/g father Shivaraj S/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Shukumuni Reddy |

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| 12 | Crl.Misc. 1746/2020 (NOTICE) | | Siddharth Nayak S/o Shivaraj U/g father Shivaraj S/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Shukumuni Reddy |
| 13 | C.C. 37/2015 (EVIDENCE) | | Deodurg P.S. Vs Imamsab so Hussainsab | APP Chavan Venkatesh |
| 14 | C.C. 56/2015 (EVIDENCE) | | Jalahalli P.S. Vs Gangappa so Pomanna | APP A PRAKASH |
| 15 | C.C. 97/2015 (EVIDENCE) | | P.S. Deodurg Vs Rangappa so Hanumayya Meti | APP AMAREGOUDA T BERIGI |
| 16 | C.C. 164/2015 (EVIDENCE) | | Gabbur P.S. Vs Prabhu so Hanumappa | |
| 17 | C.C. 232/2016 (EVIDENCE) | | Basavaraj Vs Sabanna | |
| 18 | C.C. 275/2016 (EVIDENCE) | | Tayamma Vs Basavaraja | |
| 19 | C.C. 52/2017 (EVIDENCE) | | Gaddeppa Vs Shivappa @ Shivaraja | |
| 20 | C.C. 301/2017 (EVIDENCE) | | Mallappa Vs Khandeppa | APP HANUMANTHRAYA CHINTALAKUNTI |
| 21 | C.C. 580/2017 (EVIDENCE) | | T. Ramanna PSI Vs Shankrappa (A1) | APP A.RAVIKUMAR PATIL |
| 22 | C.C. 56/2018 (EVIDENCE) | | Parashurama Vs Manashayya | APP A PRAKASH |
| 23 | C.C. 94/2018 (EVIDENCE) | | Sri. Manjuntha. G. Hugar Vs Basavaraja | APP V.M.METI |
| 24 | C.C. 95/2018 (EVIDENCE) | | B.S. Hosalli PSI Vs Hanumanta (A1) | APP A PRAKASH |

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| 25 | C.C. 259/2018 (EVIDENCE) | | Lokesh B J IPS ASP Devadurga Vs Venkatesh | APP HANUMANTHRAYA CHINTALAKUNTI |
| 26 | C.C. 452/2018 (EVIDENCE) | | T. Ramanna Vs Shankrappa | APP S.S.PATIL |
| 27 | C.C. 152/2020 (APPEARANCE OF ACCUSED) | | State by Devadurga P.S. Vs Sharanappa S/o Gangappa | APP |
| 28 | C.C. 160/2020 (APPEARANCE OF ACCUSED) | | State by Lakkappa B Agni, PSI Devadurga Vs Ramesh S/o Shivappa | APP |
| 29 | C.C. 335/2015 (ACCUSED STATEMENT u/s 313 CrPC) | | Deodurg P.S Vs Mohammed Tajuddin @ Taz so Shafiuddin | APP BASAVARAJ S |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 30 | Crl.Misc. 1721/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Nohannadi D/o Ysman Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 31 | Crl.Misc. 1722/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Mahek D/o Usman Pasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 32 | Crl.Misc. 1723/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Moulaali S/o Ajmir Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 33 | Crl.Misc. 1724/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Saniya Begum D/o Gulzar Beg Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 34 | Crl.Misc. 1725/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Modinbi D/o Baheboob Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 35 | Crl.Misc. 1726/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Babu S/o Nabi Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 36 | Crl.Misc. 1727/2020 (APPEARANCE OF PARTY) | 19-12-2020 | MD Basheer Ahmad S/o MD Ibrahim Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |

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| 37 | CrI.Misc. 1728/2020 (APPEARANCE OF PARTY) | 19-12-2020 | Saniya D/o Babu Miya Vs The births and Deaths Registrar, Tahasil Office, Devadurga | Rangappa R Hedderi |
| 38 | C.C. 316/2017 (SUMMONS) | 22-01-2021 | Amaresh Hugar PSI Vs Anil Kumar | APP M MOUNESHWARA |
| 39 | C.C. 74/2019 (SUMMONS) | 22-01-2021 | Gangaraja Vs Hanumantha | APP AMAREGOUDA T BERIGI |
| 40 | C.C. 203/2019 (SUMMONS) | 22-01-2021 | Sri.Keshappa Vs Nagaraja Harali | APP |
| 41 | C.C. 14/2020 (SUMMONS) | 22-01-2021 | State by Devadurga P.S Vs Channabasava S/o Hanumanth | APP |
| 42 | C.C. 344/2016 (EVIDENCE) | 22-01-2021 | Dr. Shivaraj Vs Mahantayya | APP V.M.METI |
| 43 | C.C. 14/2017 (EVIDENCE) | 22-01-2021 | Shivappa Vs Rangayya | APP Hanamappa Jerebadi |
| 44 | C.C. 27/2017 (EVIDENCE) | 22-01-2021 | Shivalingamma Vs Neelamma | APP Shukumuni Reddy |
| 45 | C.C. 80/2017 (EVIDENCE) | 22-01-2021 | Tammangouda Vs Mallikarjuna | APP Mallan Gouda Daulath Gouda Patil |
| 46 | C.C. 86/2017 (EVIDENCE) | 22-01-2021 | Ratnamma Vs Prabhu | APP Basavaraja R Mannapuri |
| 47 | C.C. 372/2017 (EVIDENCE) | 22-01-2021 | Hiranagamma Vs Nagaraja | APP HANUMANTHRAYA CHINTALAKUNTI |
| 48 | C.C. 568/2017 (EVIDENCE) | 22-01-2021 | Babajani Vs Syed Jafar (A1) | APP LALITHA |
| 49 | C.C. 44/2018 (EVIDENCE) | 22-01-2021 | Gangamma Vs Prasad | APP Basavaraja R Mannapuri |

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| 50 | C.C. 60/2018 (EVIDENCE) | 22-01-2021 | Govinda Vs Shekhar @ Shekharappa | APP Shukumuni Reddy |
| 51 | C.C. 162/2018 (EVIDENCE) | 22-01-2021 | Shivappa Vs Ranganath | APP Shivappa Pawar |
| 52 | C.C. 319/2018 (EVIDENCE) | 22-01-2021 | Excise PS Vs Hanumanth So Hanumanth | APP HANUMANTHRAYA CHINTALAKUNTI |
| 53 | C.C. 439/2018 (EVIDENCE) | 22-01-2021 | Siddamma Vs Rangappa | APP Chavan Venkatesh |
| 54 | C.C. 453/2018 (EVIDENCE) | 22-01-2021 | Keeralinga Vs Sharanabasava (A1) | APP Basavaraj Kanapur |
| 55 | C.C. 492/2018 (EVIDENCE) | 22-01-2021 | Nagaveni Vs Shivaraja | APP Srinivas BK |
| 56 | C.C. 541/2018 (EVIDENCE) | 22-01-2021 | Amaresh Vs Manjunatha | APP BASAVARAJ S |
| 57 | C.C. 631/2018 (EVIDENCE) | 22-01-2021 | Joseph Vs Maheboob | APP GANGAMMA BHIMOJI |
| 58 | C.C. 159/2019 (EVIDENCE) | 22-01-2021 | Ramesh Vs Narasappa | APP AMAREGOUDA T BERIGI |
| 59 | C.C. 181/2019 (EVIDENCE) | 22-01-2021 | Basalingappa Vs Pampanna | APP HANUMANTHRAYA CHINTALAKUNTI |
| 60 | Crl.Misc. 1155/2020 (EVIDENCE) | 22-01-2021 | Smt. CHandrakala @ Hampamma W/o Somanna Vs Somanna S/o Nagappa Gudiger | H Hanumanthappa Ambli |
| 61 | C.C. 151/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S. Vs Parshurama S/o Amaragouddappa | APP |
| 62 | C.C. 176/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | M. Vishvanath Vs Hanumantraya | APP |
| 63 | C.C. 194/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Sofi S/o Kashima Sab | APP |

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| 64 | C.C. 206/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Ramesh S/o Laxshaman | APP |
| 65 | C.C. 216/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Anjineya S/o Yellappa | APP |
| 66 | C.C. 220/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Yenkoba S/o Ningappa | APP |
| 67 | C.C. 244/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | Sri. Muddurangaswamy. PSI Vs Mahiboob | APP M MOUNESHWARA |
| 68 | C.C. 475/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Gabbur P.S. Vs Hanumantha @ Gundappa S/o Mudukappa | APP |
| 69 | C.C. 485/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Manasur S/o Ibrahim Sab | A.P.P. |
| 70 | C.C. 518/2020 (APPEARANCE OF ACCUSED) | 22-01-2021 | State by Devadurga P.S Vs Tavarappa S/o Chandappa | APP |
| 71 | C.C. 283/2015 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Gabbur P.S Vs Babu | APP Marilinga Bheemaraaya Kolor |
| 72 | C.C. 57/2017 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Yallappa Vs Hanumanthraya | APP V.M.METI |
| 73 | C.C. 331/2017 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Khemanna Vs Gundappa | APP Shivappa Pawar |
| 74 | C.C. 348/2017 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | SURESH BENDAGUMBALA PSI Vs GANGADHAR | APP Shivappa Pawar |
| 75 | C.C. 362/2017 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Bandevali Vs Shivaraja | APP HANUMANTHRAYA CHINTALAKUNTI |
| 76 | C.C. 499/2017 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Amaresh B.Hugar PSI Vs Krishnappa | APP Piddayya T Nayak |
| 77 | C.C. 61/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Venkatesh Vs Mudiyappa @ Hanumanthraya @ Hanumantha | APP Chavan Venkatesh |

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| 78 | C.C. 214/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Bhagamma Vs Shivappa | APP Tayappa Nayak |
| 79 | C.C. 284/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Basavaraj Vs Basavanagouda | APP Hanamappa Jerebadi |
| 80 | C.C. 406/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Madolappa PS EO Vs Venkoba Nayak | APP BASAVARAJ S |
| 81 | C.C. 489/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Sanjeev. Kumar. T. CPI Vs Venkatesh | APP Shukumuni Reddy |
| 82 | C.C. 497/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Channamma Vs Ramesh | APP GANGAMMA BHIMOJI |
| 83 | C.C. 595/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Mademma Vs Hanumantha | APP A.RAVIKUMAR PATIL |
| 84 | C.C. 597/2018 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Subhas Siddalingappa Basetti Vs Satyanarayana | APP Mallan Gouda Daulath Gouda Patil |
| 85 | C.C. 23/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Sadik Pasha ASI Vs Basayya Swamy | APP AMAREGOUDA T BERIGI |
| 86 | C.C. 85/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Sabayya Vs Srinivas | APP BASAVARAJ S |
| 87 | C.C. 113/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Laxmi W/o Prabhu Vs Prabhu S/o Narasappa | APP B. V. Patil |
| 88 | C.C. 156/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Sharanabasappa. H. Subedar Vs Mallinatha @ Mallinatha Nayak | APP Shivappa Pawar |
| 89 | C.C. 217/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Smt. Meenakshi Vs Ranganath | APP M MOUNESHWARA |
| 90 | C.C. 224/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Smt. Lakshmi Vs Shivappa | APP Shivappa Pawar |
| 91 | C.C. 277/2019 (FRAMING OF CHARGE OR PLEA) | 22-01-2021 | Veerasha Vs Virupakshappa | APP A PRAKASH |

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| 92 | C.C. 198/2014 (WARRANT) | 22-01-2021 | Deodurg P.S Vs Rizwana Begum @ Rubina Begum wo Anwar Pasha | APP |
| 93 | C.C. 316/2016 (WARRANT) | 22-01-2021 | Marilinga Vs Rangappa | |
| 94 | C.C. 202/2018 (WARRANT) | 22-01-2021 | Syed chand pasha PSI Vs Shanthappa | APP BASAVARAJ S |
| 95 | CrI.Misc. 476/2019 (WARRANT) | 22-01-2021 | Smt. Muddamma Vs Krishna | V.M.METI |

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|----------------|---|-------------------------|---|--|
| | | 03:00-04:00 PM | | |
| 1 | O.S. 32/2020 (JUDGEMENT) | | Karnataka Gramin Bank, Represented by its Branch manager Sri. G.N. Rathod S/o Narayan Vs Smt. Jayashree W/o Budeppa | AMARESH PATIL |
| | | 11:00-01:00 PM | | |
| 2 | O.S. 68/2016 (EVIDENCE) IA/1/2016 | | Parvathi Vs Shanthappa | BASAVARAJ S BASANAGOUDA DESAI |
| 3 | O.S. 55/2013 (HEARING) | | Bheemappa Vs Lingappa | BASAVARAJ S BASANAGOUDA DESAI |
| 4 | O.S. 31/2015 (HEARING) IA/1/2015 | | Buddappagouda @ Buddangouda so Ayyanagouda Vs Dandappa so Doddappa | AMARESH PATIL BASAVARAJ S |
| 5 | O.S. 55/2020 (HEARING) IA/1/2020 | | Abdul Hameed S/o Dodda Mahiboob Ali Vs Rafee S/o Dodda Mahiboob Ali | NINGAPPA |
| 6 | O.S. 75/2011 (EVIDENCE) | | MARILINGA Vs SHIVAPPA | |
| 7 | O.S. 80/2011 (EVIDENCE) | | MALLAMMA Vs IMMANNA | HANUMANTHRAYA CHINTALAKUNTI M MOUNESHWARA |
| 8 | O.S. 10/2012 (EVIDENCE) | | SHIVAPPA Vs SHIVAMMA | |
| 9 | O.S. 21/2013 (EVIDENCE) IA/1/2013 | | Ravikumar Vs Khajasab | V.M.METI BASAVARAJ S |
| 10 | O.S. 125/2015 (EVIDENCE) | | Yallappa So Late.Huligeppa Bhovi Vs Timmayya So Late. Hanmanu Bhovi Vandali and Ors. | H Hanumanthappa Ambli HANUMANTHRAYA CHINTALAKUNTI |
| 11 | O.S. 39/2016 (EVIDENCE) IA/1/2016 | | Mallappa so Mariyappa Vs Gangadhar Nayak so Channabassappa Nayak | HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|--|
| 12 | O.S. 37/2017 (EVIDENCE) | | Gonappa Vs Khemanna | Chavan Venkatesh HANUMANTHRAYA CHINTALAKUNTI |
| 13 | O.S. 44/2017 (EVIDENCE) | | Mahadevamma Vs Bettappa | |
| 14 | O.S. 63/2017 (EVIDENCE) IA/1/2017 | | Bheemana Vs Hussaini | CHANDAYYA PATIL BASAVARAJ S |
| 15 | O.S. 78/2017 (EVIDENCE) | | Mallanna Vs Mallayya | BASAVARAJ S Chavan Venkatesh |
| 16 | O.S. 82/2017 (EVIDENCE) IA/1/2017 | | Dharmanna Vs Tukkappa | Chavan Venkatesh RAGHAVENDRA KOLKAR |
| 17 | O.S. 1/2018 (EVIDENCE) IA/1/2018 IA/2/2018 | | Shantamma Vs Dhenappa Aliys Devappa | K. BASHUMIYA Chavan Venkatesh |
| 18 | O.S. 43/2018 (EVIDENCE) IA/1/2018 | | Narasappa Vs Siddappa | Srinivas BK |
| 19 | O.S. 44/2018 (EVIDENCE) IA/1/2018 IA/2/2018 | | Smt. Channamma Vs Hanumantraya | S.S.PATIL |
| 20 | O.S. 35/2020 (EVIDENCE) | | Karnataka Gramin Bank, Represented by its Branch manager Sri. G.N. Rathod S/o Narayan Vs Shri. Ningappa alias Lingappa S/o Basappa | AMARESH PATIL |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|--|-------------------|--|--|
| 21 | O.S. 40/2008 (SUMMONS) | 22-01-2021 | Hanumanthavva Vs VENKATAPATHI | HANUMANTHRAYA CHINTALAKUNTI Piddayya T Nayak |
| 22 | O.S. 29/2014 (SUMMONS) IA/1/2014 | 22-01-2021 | Yallamma wo Mallappa Vs Timmappa so Bhimappa | M MOUNESHWARA BASAVARAJ S |
| 23 | EX 12/2014 (SUMMONS) | 22-01-2021 | Pragathi Krishna Gramin Bank Vs Veerabhadraiah so Ramanna | BASAVARAJ S |

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|----------------|---|-------------------------|---|--|
| 24 | FDP 7/2014 (SUMMONS) IA/1/2014 IA/2/2014 | 22-01-2021 | Balayya so Late. Chandramappa Donne Vs Bamma wo Late. Rayannagouda Donne Dead | HANUMANTHRAYA CHINTALAKUNTI |
| 25 | O.S. 100/2014 (SUMMONS) | 22-01-2021 | Mareppa so Hanumappa Vs Lingappa so Galeppa | A PRAKASH BASANAGOUDA DESAI |
| 26 | FDP 7/2015 (SUMMONS) | 22-01-2021 | Baldandappa So Hanumaguda Vandali Vs Hanumayya So Hanumanagouda Vandali and Ors. | RAGHAVENDRA KOLKAR Basavaraja R Mannapuri |
| 27 | O.S. 115/2015 (SUMMONS) IA/1/2015 | 22-01-2021 | Anjalamma wo Shivanna Myakal Vs Lachmavva wo Pakeerappa @ Hulegaddi | BASAVARAJ S BASANAGOUDA DESAI |
| 28 | FDP 4/2018 (SUMMONS) IA/1/2018 | 22-01-2021 | Denappa Vs Hanumanth | HANUMANTHRAYA CHINTALAKUNTI AMAREGOUDA T BERIGI |
| 29 | O.S. 29/2019 (SUMMONS) | 22-01-2021 | Yallamma Vs Hanumantha | Basavaraja R Mannapuri |
| 30 | O.S. 30/2019 (SUMMONS) | 22-01-2021 | Neelamma Vs Shivamma | A PRAKASH |
| 31 | O.S. 51/2019 (SUMMONS) | 22-01-2021 | Kumari Geeta Vs Jambanna | Basavaraja R Mannapuri H Hanumanthappa Ambli |
| 32 | O.S. 66/2019 (SUMMONS) | 22-01-2021 | Minaksi W/o Nagaraj Kwategunda Vs Basanagouda S/o Hanumanthraya | HANUMANTHRAYA CHINTALAKUNTI |
| 33 | Misc 7/2018 (NOTICE) IA/1/2018 | 22-01-2021 | Smt. Bhagyashree Vs Deputy Commissioner | V.M.METI |
| 34 | Misc 12/2018 (NOTICE) | 22-01-2021 | Rangappa Vs The Deputy Commissioner | HANUMANTHRAYA CHINTALAKUNTI |

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|----------------|--|-------------------------|---|--|
| 35 | O.S. 2/2020 (NOTICE) IA/1/2020 | 22-01-2021 | Sharanappa S/o Basappa Padshetty Vs Suresh S/o Late Hampanna Kuategund | S. BASAPPA Mallan Gouda Daulath Gouda Patil |
| 36 | O.S. 16/2020 (NOTICE) IA/1/2020 | 22-01-2021 | Durugamma W/o Malappa Vs Garudappa S/o Hanumanth | Venkatesh H |
| 37 | O.S. 83/2015 (EVIDENCE) IA/2/2015 IA/1/2015 | 22-01-2021 | Manjunath so Basavaraj Nagaragund Vs The state of Karnataka | V.M.METI Assistant Government Pleader |
| 38 | O.S. 16/2019 (EVIDENCE) | 22-01-2021 | Sabayya Vs Siddappa | Chavan Venkatesh BASAVARAJ S |
| 39 | O.S. 25/2019 (EVIDENCE) IA/1/2019 | 22-01-2021 | Siddappa Vs Lachamavva | MAHADEVAPPA.N.K. BASAVARAJ S |
| 40 | O.S. 39/2019 (EVIDENCE) | 22-01-2021 | Shamaladevi Vs Mahadeva | Mallan Gouda Daulath Gouda Patil Mallan Gouda Daulath Gouda Patil |
| 41 | O.S. 45/2019 (EVIDENCE) | 22-01-2021 | Ramanagouda Vs Govindraya | HANUMANTHRAYA CHINTALAKUNTI AMARESH PATIL |
| 42 | O.S. 53/2019 (EVIDENCE) | 22-01-2021 | Karnataka Gramin Bank Vs Petrappa @ Patrappa | AMARESH PATIL |
| 43 | O.S. 39/2018 (Objection) | 22-01-2021 | Siddappa Vs Hanumantha | Basavaraja R Mannapuri S.S.PATIL |